

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 250/TT/2017

Subject : Petition for determination of transmission tariff from COD to 31.3.2019 for **Asset 1**: 765 kV line bays at Jabalpur Pooling Station for 765 kV D/C Gadawara STPS (NTPC)-Jabalpur Pooling Station TL under "Powergrid works associated with Part A of Transmission System for Gadawara STPS of NTPC" in Western Region.

Date of Hearing : 28.8.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A. K. Singhal, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Madhya Pradesh Power Management Company Ltd. (MPPMCL) and 9 others

Parties present : Shri Vivek Kumar Singh, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri S. S. Raju, PGCIL
Shri V. P. Rastogi, PGCIL
Shri Rakesh Prasad, PGCIL
Shri B. Dash, PGCIL
Shri Pankaj Sharma, PGCIL
Shri Rajeev Kumar Gupta, MPPMCL

Record of Proceedings

The representative of the petitioner submitted that all the information and details sought by the Commission vide RoP dated 20.3.2018 has been furnished and requested to allow tariff as claimed in the petition. He further submitted that due to inadvertent error, NTPC and Powergrid Warora Transmission Limited (PWTL) were not included as respondents in the petition and the same was corrected by revising the "Memo of Parties" and serving a copy of the petition on the NTPC and PWTL. He also submitted that revised "Memo of Parties" and proof of service was filed alongwith the affidavit dated 5.1.2018.



2. The Commission directed to issue notice to NTPC and directed NTPC to file reply by 28.9.2018 and the petitioner to file its rejoinder, if any, by 8.10.2018 and also to map NTPC and PWTL as respondents in the e-filing portal by 18.9.2018.

3. The next date of hearing will be intimated in due course.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

